

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 1/RP/2023

In

Petition No. 190/GT/2020

Subject : Petition for review of Commission's order dated 21.5.2022 in Petition No. 190/GT/2020, for truing up of tariff for the period 2014-19, in respect of NCTPS Dadri Stage-II (980 MW).

Petitioner : NTPC

Respondent : UPPCL & 3 Ors.

Date of Hearing : **27.4.2023**

Coram : Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member

Parties Present : Shri Anand Sagar Pandey, NTPC
Shri Parimal Piyush, NTPC

Record of Proceedings

During the hearing, the representative of the Review Petitioner submitted that the review petition has been filed on the limited aspect of consideration of "As received GCV" without adjusting for total moisture during the months of January, 2014, February, 2014 and March, 2014, for consideration of fuel component in working capital, during the period 2014-19.

2. After hearing the representative of the Review Petitioner, the Commission directed as under:

(a) Admit and issue notice;

(b) The Respondents shall file its reply on or before **29.5.2023**, after serving copy on the Review Petitioner, who may, file its rejoinder, if any, by **12.6.2023**. The parties shall complete pleadings within the due dates mentioned and no extension of time shall be granted.

3. The Review Petition shall be listed for hearing on **5.7.2023**.

By order of the Commission

Sd/-

(B. Sreekumar)
Joint Chief (Law)

